

"FORM A"**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF NAYAK INFRASTRUCTURE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	NAYAK INFRASTRUCTURE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19 th December 2007
3.	Authority under which corporate debtor is incorporated / registered	ROC - Shillong
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74210AS2007PTC008539
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: Swarupananda Road Lumding, Dist: Nagaon Lumding, Assam- 782447, India Principal Office: 2nd Floor, Kamakhya Commercial, C.K. Road, Panbazar Guwahati 781001 Assam, India
6.	Insolvency commencement date in respect of corporate debtor	26 th August 2021 (As per order of Hon. NCLT, Guwahati dated 26 th August, 2021 in C.P. (IB) No. 10/GB/2021 (Order received on 27 th August 2021)
7.	Estimated date of closure of insolvency resolution process	22 nd February 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vishal Ghisulal Jain IBBI/IPA-001/IP-P00419 /2017-18/10742
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CA. Vishal Ghisulal Jain 502, G Square Business Park, Opp. Sanpada Station, Sector-30, Vashi-400705. E-Mail: vishal@cavishaljain.com
10.	Address and e-mail to be <u>used for correspondence</u> with the interim resolution professional	CA. Vishal Ghisulal Jain Resolve-IPE Private Limited 1003, Satra Plaza, Sector 19-D, Vashi, Navi Mumbai - 400703 E-Mail: cirp.nayakinfra@resolvegroup.co.in
11.	Last date for submission of claims	09 th September, 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/downloadform.html Physical Address: As in (10) above Please refer Note 1 for applicable form.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Nayak Infrastructure Private Limited** on **26th August 2021**. The creditors of **Nayak Infrastructure Private Limited** are hereby called upon to submit their claims with proof on or before **9th September 2021** to the Interim Resolution Professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Note 1: The submission of claim is to be made in accordance with Chapter 4 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The claim with proofs is to be submitted in the following specified forms along with documentary proof in support of the claim:

- FORM B: Claim by operational creditors except workmen and employees
- FORM C: Claim by financial creditors
- FORM D: Claim by a workman or an employee
- FORM E: Claim submitted by an authorised representative of workmen or employees
- FORM F: Claim by creditors other than financial creditors and operational creditors

Submission of false or misleading proofs of claim shall attract penalties.


CA. Vishal Ghisulal Jain
Insolvency Professional

IBBI Registration No: IBBI/IPA-001/IP-P00419/2017-20118/10742

IBBI Registered E-mail: vishal@cavishaljain.com

Insolvency Professional Entity: Resolve – IPE Private Limited

IBBI Registration No: IBBI/IPE/0120

IBBI Regd. Address: 1003, 10th Floor, Satra Plaza, Sector 19D, Palm Beach Road, Vashi, Navi Mumbai - 400 703, India.

Communications Email Address: cirp.nayakinfra@resolvegroup.co.in